

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 1050 of 2019**

**IN THE MATTER OF:**

**Jharkhand Bijli Vitran Nigam Ltd.**

**...Appellant**

**Versus**

**Tayo Rolls Ltd. & Ors.**

**...Respondents**

**Present:**

**For Appellant :**

**For Respondent:            Mr. Ritesh Khare, for RP**

**ORDER**

**09.01.2020**            Post this appeal 'for Admission (After Notice)' on **30<sup>th</sup> January, 2020.**

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice Bansi Lal Bhat]  
Member (Judicial)

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